for the establishment of the 35 MW solar thermal power plant at Mathania in Jodhpur, Rajasthan.

National Small Industries Corporation

2919. SHRI SHANKERSINH VAGHELA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the National Small Industries Corporation has financed any new units in Gujarat during 1994-95;
 - (b) if so, the details thereof; and
- (c) the steps proposed to enhance the activities of National Small Industries Corporation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir. The Corporation has financed 77 new units during the year 1994-95.

(b) The quantum of assistance provided in Gujarat by the Corporation under its various schemes during 94-95 is as under:

	Activity N	o. of Units	Value of Assistance (Rs. in Lakhs)
1.	Raw Material Assistance	51	3058.92
2.	Equipment Leasing Schen	ne 7	72.19
3.	Hire Purchase Scheme	3	16.74
4.	Integrated Marketing Support Programme	12	1566.86
5.	Deemed Exports	4	588.78

(c) The Corporation has been active in Gujarat. The Ahmedabad Office was upgraded from Sub-Regional Office to Regional Office w.e.f. 1st June, 1994 for stepping up the activities in the State. Moreover, the Corporation has informed that in order to increase the quantum of assistance to small units, steps are being taken to enhance the turnover to Rs. 100 crores in the State during the year from Rs. 54.30 crores last year. Besides, there is a Prototype Development and Training Centre at Rajkot which provides training in several industrial trades. This Centre also develops machines and equipments and provides common facilities to small scale units. This Centre is also making significant contribution in the field of conservation fuel in low horse power diesel engines.

Professional Institutions

2920. SHRI BRAJA KISHORE TRIPATHY: Will the PRIME MINISTER be pleased to state:

(a) the name and the number of Central Research

Laboratories, academic/professional institutions or universities in each State and Union Territory under this Ministry:

- (b) whether there is an over-concentration of such institutions in few States to the relative exclusion of others; and
- (c) if so, the steps taken by the Government to deconcentrate the above?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) The name and number of Central Research Laboratories, academic/professional institutions or universities in each State and Union Territory under Ministry of Science and Technology is enclosed in the form of a statement.

- (b) Setting up of new institutions/laboratories depends upon several factors like availability of infrastructural facilities and regional needs as also the requirement of a fair dispersal of these institutions in the country.
 - (c) Does not arise.

STATEMENT

Central Research Laboratories, Academic/Professional Institutions or Universities in States and Union Territories under Ministry of Science & Technology

State/UT	Number	Name of the institution
1	2	3
Andhra Pradesh	4	Centre for Cellular and Molecular Biology (CSIR) Indian Institute of Chemical Technology (CSIR) National Geophysical Research Institute (CSIR) Advanced Research Centre for Powder Metallurgy and New Materials (DST)
Assam	.1	Regional Research Laboratory (CSIR)
Bihar	3	Central Fuel Research Institute (CSIR) Central Mining Research Institute (CSIR) National Metallurgical Laboratory (CSIR)
Chandigarh	2	Central Scientific Instruments Organisation (CSIR)